

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,**

**ORDER SHEET**

COURT NO. : 1

27/08/2019

T.A./260/37/2017

S C MALLICK & ANOTHER  
-V/S-  
STEEL AUTHORITY OF INDIA

ITEM NO:91

FOR APPLICANTS(S) Adv. : None appears for the applicant

FOR RESPONDENTS(S) Adv.: Mr. N. K. Sahu

Notes of The Registry	Order of The Tribunal				
	<p>None appears for the applicant. Ld. Counsel for the respondents is present. No one was present on behalf of the applicant on previous date i.e. on 19.07.2019.</p> <p>Therefore, the TA is dismissed in default for non-prosecution on the part of the applicant.</p> <table border="1"><tr><td>( SWARUP KUMAR MISHRA) MEMBER (J)</td><td>( GOKUL CHANDRA PATI) MEMBER (A)</td></tr><tr><td>kb</td><td></td></tr></table>	( SWARUP KUMAR MISHRA) MEMBER (J)	( GOKUL CHANDRA PATI) MEMBER (A)	kb	
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